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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.199/252/HDB/2017
NAME OF THE COMPANY	GGM Energy Ventures Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Murthy Bachu & (02) others
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Ravi Kanth	Company Secretary	g.savi.kanth.associates@gmail.com 98660 66373	G. Ravi Kanth

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

- Orders Reserved -


MEMBER (Technical)


MEMBER (Judicial)

Seshu